

DIVISION BENCH  
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/289(KB)2022  
COMP.APPL/72(KB)2023,  
COMP.APPL/75(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	PRITAM GHOSH VS DURGAPUR CORPORATION PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Ratnanko Banerjee, Sr. Adv. ] For the Petitioners  
Mr. Rajarshi Dutta, Adv. ]  
Mr. Shounak Mitra, Adv. ]  
Mr. VVV Sastry, Adv. ]  
Mr. Debjyoti Saha, Adv. ]

Mrs. Manju Bhuteria, Adv. ] for the Respondent Nos.2,3 & 19  
Mr. Abhishek Jain, Adv. ]  
Mr. Piyush Jain, Adv. ]

Mr. Joy Saha, Sr. Adv. ] For the Respondent Nos.1,4 & 5  
Mr. Rishav Banerjee, Adv. ]  
Mr. Patita Paban Bishwal, Adv. ]

Mr. Mainak Bose, Adv. ] For the Respondent No.7  
Mr. Shakeel Md. Aktar, Adv. ]  
Mr. Neeraj Pandey, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on 11/10/2023.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**